

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

(IB)-1238(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER (T)

CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2020

NAME OF THE COMPANY: M/s. Arcee Trading Corporation V/s. M/s. Dev Landcon Pvt. Ltd.

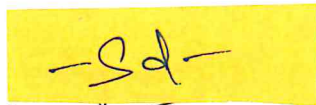
UNDER SECTION 9 OF IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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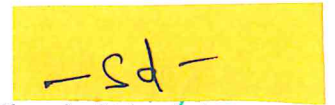
Present for the Petitioner	:	None
Present for the Respondent	:	None

ORDER

Matter called. No representation. In the interest of Justice, matter stands adjourned to 24th March, 2020.



(L.N. Gupta)
Member (T)



(Ch. Mohd. Sharief Tariq)
Member (J)